COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 174 of 2013 in DFR-413 of 2013

Dated : 25th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shri Ganpat Khanderao Farande
Shri Subhash Khanderao Farande .... Appellant(s)
Versus
Maharashtra State Electricity Transmission Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Anagha S. Desai

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan (Amicus Curie Counsel)

ORDER

The learned Counsel for the Petitioner has now filed Additional Petition seeking review of Order dated 3.5.2013. Before considering the maintainability of the Petition for review as well as the grounds raised in this Review Petition, we deem it appropriate to issue notice to all the Respondents to hear them on these issues as suggested by Mr. Buddy A Ranganadhan, the learned Amicus Curie Counsel. Accordingly, notice be issued.

Dasti service is permitted. Registry is directed to issue notice to all the Respondents.

Post the matter on ***12.11.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vt/kt